

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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REMINDER-I

To

The Principal District & Sessions Judge,  
Anantnag/ Bandipora /Baramulla/Bhaderwah(Doda)/  
Budgam/ Kargil/Kishtwar/ Kulgam/Kupwara/Leh/  
Pulwama/Rajouri/ Ramban/ Shopian and Srinagar.

No.:- 28587-609 /Sts.

Dated: 24-01-2017

**Sub:- Statistical data relating to pendency of cases as on  
31-12-2016.**

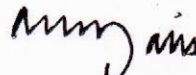
**Sir/Madam,**

In reference to this Registry's Letter No. 27723-45/Sts.  
Dated 02-01-2017 regarding the subject cited above that the  
requisite information is still awaited from your side despite lapse  
of more than **TWO** weeks.

In this connection, you are once again requested to  
provide the said information to this Registry at the earliest. So,  
that we may be able to transmit the same to the concerned quarter as  
desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

  
( R. S. Jain) 24/1/17  
Registrar General

No: 20510 - / Sts.

Dated: 24-01-2017.

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.

Registrar General